

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

Roc.No.440/SO/2020

Dt: 02.11.2020

The National Law University, Delhi, has launched Online Course on "Commercial and Business Laws" for supporting the Department of Justice's endeavour in improving the Enforcing Contracts parameter of the Doing Business Report of the World Bank. Those who are interested may pursue the Course. The link for the course is given below:

<https://nludelhi.ac.in./UploadedImages/2d4725b5-c9af-46ac-bb98-4e5c60531a2a.pdf>

A. J. V. Reddy
02/11/2020
REGISTRAR GENERAL